IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

23. **IA-2947(MB)2024 IN C.P. (IB)/1182(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.06.2024**

NAME OF THE PARTIES: Idbi Trusteeship Services Limited
Vs.
Envirant Constructions Private Limited

SECTION: 7, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

IA-2947(MB)2024

1. Mr. Aditya Dubey, Ld. Counsel for the Applicant/RP present through VC.

2. This is an application filed by the Applicant/RP on 29.04.2024 u/s. 12(2) seeking an extension of 90 days (from 08.05.2024 to 05.08.2024) beyond the period of 180 days, which expired on 07.05.2024. The CoC in its 3rd meeting which was held on 05.04.2024, passed a resolution for 90 days extension with 100% of voting. In view of the above, 90 days extension (from 08.05.2024 to 05.08.2024) is allowed and IA-2947(MB)2024 is **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

28.06.2024 / *Bmb*